

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC mode [Hybrid])*

**ITEM No. 62**  
**CP No.105/BB/2023**

**IN THE MATTER OF:**

Mr. Patan Ayub Khan & Anr. ... Petitioners  
Vs.  
M/s. Southern Bakeries Pvt. Ltd. & Ors. ... Respondents

**Order under Sections 241-242 of Companies Act, 2013**

**Order delivered on: 30.04.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioners : None  
For the R-1 : Appeared for Shri Ajay J. Nandalike, Adv.

**ORDER**

1. Heard the Ld. Counsel for the Respondent No.1. None appeared for Petitioner.
2. It is noticed that Ld. Counsel for the Petitioners has not yet filed rejoinder in compliance with the Order dated 25.01.2024.
3. List the matter under the caption 'for dismissal' on **25.07.2024**.

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

Krishna

**Sd/-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**